GOVERNMENT OF INDIA MINISTRY OFHOUSING AND URBAN POVERTY ALLEVIATION RAJYA SABHA

QUESTION NO19.11.2009

ANSWERED ON

HOUSING FACILITIES TO SLUM DWELLERS AND BPL GROUPS

SHRIMATI SYEDA ANWARA TAIMUR

Will the Minister of COALCOALEXTERNAL AFFAIRSHOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :-

- (a) whether Government has estimated 70 million slum population during forthcoming 2011 Census as 2001 Census did not reflect the actual population living in slums due to definition and methodology deficiencies;
- (b) in what way the Ministry proposes to actually provide housing facilities and deliver envisaged benefits to target BPL groups during Eleventh Five Year Plan;
- (c) the budgetary allocations during 2007-08 and 2008-09 for providing housing and other facilities to slum dwellers; and
- (d) whether these targets were achieved?

20

ANSWER

MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION

(KUMARI SELJA)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 20 FOR 19.11.2009 REGARDING HOUSING FACILITIES TO SLUM DWELLERS AND BPL GROUPS

- (a): No such estimation has been made.
- (b): The Government has launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on 3rd December, 2005 with the objectives of augmenting infrastructure in cities and towns along with provision of shelter and basic infrastructure facilities to slum dwellers/urban poor. Additional Central Assistance is provided to States/UTs for taking up projects for this purpose. Under the Sub-Mission of Basic Services to the Urban Poor (BSUP) under JNNURM, housing and infrastructural facilities for slum dwellers/urban poor are assisted in 65 select cities in the country. Other cities and towns are covered under the Integrated Housing and Slum Development Programme (IHSDP) for similar assistance. The duration of the Mission is seven years from 2005-06 to 2011-2012. The Government has also launched a new scheme called Affordable Housing in Partnership in 2009 with an outlay of Rs. 5,000 crores for construction of 10 lakh houses for EWS/LIG/MIG categories with at least 25% of the units for EWS. The scheme is a part of JNNURM and is aimed at partnership between various agencies: Government, parastatals like Housing Boards and Urban Development Authorities, Urban Local Bodies and developers. The Government has also started the scheme of Interest Subsidy for Housing the Urban Poor (ISHUP) in December 2008. This scheme envisages the provision of interest subsidy to the tune 5% to EWS and LIG beneficiaries on loans upto Rs.1 lakh to enable them construct or buy houses.

Furthermore, the Government has announced a new scheme called Rajiv Awas Yojana (RAY) for the slum dwellers and the urban poor. This scheme aims at providing support to States that are willing to provide property rights to slum dwellers. The Government's effort would be to create Slum free India through the implementation of RAY.